## **NOTICE**

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Division Bench comprising of the Hon'ble Mr. Justice Shree Chandrashekhar and the Hon'ble Smt. Justice Manjusha Deshpande in Court Room No.49 has issued the following directions from 4<sup>th</sup> August, 2025: -

- 1] Praecipe for Circulation should be emailed on <a href="mailto:bhccrno49.as@gmail.com">bhccrno49.as@gmail.com</a> for original side matters.
- **2]** List of dates on which the circulations are granted will be published on the official website of the High Court, Bombay under the head "Circulations". No mentioning will be allowed for Circulation.
- **3]** Praecipe for Cirulation by email will be entertained only from 10.30 a.m. to 11.00 a.m. on Court working days.
- **4]** No practipe mailed before 10.30 a.m. and after 11.00 a.m. will be entertained.
- **5**] The practipe shall be in the following format:-

## IN THE HIGH COURT OF JUDICATURE AT BOMBAY ORDINARY ORIGINAL CIVIL JURISDICTION APPELLATE JURISDICTION

## **Short Title**

Sr. No.	Information souhgt	Information to be provided
1.	Date of filing the matter.	
2.	Date of impugned order, if any.	
3.	Subject matter in brief	

4.	Under which Acts is the matter (relevant to deciding the issues raised in the matter)	
5.	What is the urgency	
6.	1 1	Directions, Date, order, speaking to the minutes, extension of time etc.
7.	Status of the matter	
8.	Next scheduled listing date/next due date.	

4. No praecipe having attachments will be entertained.

Dated this 1st day of August 2025

## By Order

Sd/-

( A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay. Sd/-

(H. M. Bhosale) Registrar (Judicial-I) High Court, Appellate Side, Bombay.